

ITEM NO.801

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court of Judicature at Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

Date : 09-02-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Mr. Rajesh P., AOR (Mentioned by)

Ms. Preetika Dwivedi, AOR

Ms. Tulika Mukherjee, AOR

Mr. Aakash Sirohi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date i.e. on 22.02.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR